

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1127**

TO BE ANSWERED ON THE 08TH FEBRUARY, 2022/ MAGHA 19, 1943 (SAKA)

NATIONAL INVESTIGATION AGENCY

1127. SHRI L.S. TEJASVI SURYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering setting up a National Investigation Agency (NIA) Permanent House in Bengaluru;

(b) if so, the details thereof and the reasons for the establishment of the NIA Permanent House;

(c) the details of the resources and funds that will be made available for the setting up of the NIA Permanent House in Bengaluru; and

(d) the total number of NIA Permanent Houses in the country and the cities they are located in?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (d): In pursuance of the policy of “Zero Tolerance” towards terrorism, Central Government has strengthened the institutional framework and enhanced capacity of concerned agencies which include provision of adequate funds.

The Central Government, on 5th January, 2022, sanctioned 6 new branch offices, including at Bengaluru for the National Investigation Agency (NIA). 52 posts have been sanctioned for its newly created branch office at Bengaluru.

With the sanction of 6 more branches, the NIA, with headquarters at New Delhi, has 18 branch offices at Hyderabad, Guwahati, Imphal, Kochi, Chennai, Lucknow, Kolkata, Jammu, Raipur, Chandigarh, Ranchi, Mumbai, Bengaluru, Bhopal, Patna, Ahmedabad, Jaipur and Bhubaneswar.
